

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**COCP No.06/Chd/Hry/2018
IN
CP No.50/Chd/Hry/2018**

Mr. Arun Kumar Goenka & Ors. ...Petitioners

Versus.

Polo Hotels Ltd. & Ors. ...Respondents

Present: Mr. P.D. Sharma and Mr. G.S. Sarin, Practising Company Secretaries
for the petitioners.

Mr. Arun Kumar Goenka, petitioner in person

Mr. Mast Ram and Mr. Nitin Kumar, Practising Company Secretaries
for the respondents No. 1 to 3 and 7 to 10.

Ms. Divya Sharma, Advocate for respondent No.13.

List the matter on 14.09.2018 alongwith CP No.50/chd/2018.

Sd/-
(Justice R.P. Nagrath)
Member(Judicial)

Sd/-
(Pradeep R. Sethi)
Member(Technical)

September 06, 2018
arora